

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI


T.C.P No. 904/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)  
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017

NAME OF THE PARTIES: ICICI Bank Ltd.  
V/s.  
Bluplast Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ASHISH PYASZ	Advocate i/b Dhru & Dhru Associates Adv. for the Corporate Debtor	

ORDER

TCP No.904/I&BP/NCLT/MB/MAH/2017

On perusal of the Petition, since it is noticed that the Petitioner has not given many details as required under this Code, the Petitioner is hereby directed to rectify the defects within seven days hereof.

List this matter for hearing on 13.7.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASHKUMAR  
Member (Judicial)